

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
IB-170/ND/2024

IN THE MATTER OF:

**M/s Aggarwal Trading Co.
(Through Sole Proprietor Mr.Manoj Kumar)**

...PETITIONER

Vs

M/s. Prolific Papers Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

**Order delivered on 12.04.2024
HYBRID HEARING (PHYSICAL & VC)**

Coram:

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Operational Creditor :Adv Lakshay Agarwal

For the Respondent/Corporate Debtor :

ORDER

This is a petition filed under Section 9 of the IBC. Ld. Counsel for the Operational Creditor is present and sought further time. In view of this, list the matter on **17.05.2024**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Mahendra Khandelwal)
Member (J)**